

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 21/02/2018 (Wednesday)**

S.No.	File No.	Case Particulars	Purpose
1	241/2	Nand Kishore Saha (Objection)	Arguments
2	241/3	Lakhpat Singh (Objection)	Arguments
3	241/4	CONCEPT INFRA ESTATE PRIVATE LIMITED (Objection)	Arguments
4	241/5	Kaliram (Objection)	Arguments
5	241/6	Vikram Singh (Objection)	Arguments
6	241/7	Lakhpat & Jagdish Chand (Objection)	Arguments
7	241/8	Ramfal (Objection)	Arguments
8	241/9	Mahendra (Objection)	Arguments
9	377	Gursewak Singh, Chand Kishore, Jang	Orders

*Do upload
1/2/18*